

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:5543

ANSWERED ON:30.04.2013

EXTORTION OF MONEY

Khairi Shri Chandrakant Bhaurao;Yadav Shri M. Anjan Kumar

**Will the Minister of HOME AFFAIRS be pleased to state:**

(a) whether there are reports of extortion of money from traders and industrialists by anti-social elements, mafia and naxalites in many States;

(b) if so, the details thereof along with the total number of such cases reported and the action taken against the guilty during each of the last three years and the current year, State-wise; and

(c) the steps taken by the Union Government to check such cases in future including the details of advisories issued to the State Governments in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. Singh)

(a) to (b): The data on details of reports of extortion of money from traders and industrialists by anti-social elements, mafia and naxalites in many states are not maintained centrally.

(c): 'Police' and 'public order' being State subjects, action with respect to maintenance of law and order lies primarily in the domain of the concerned State Governments. The State Governments concerned initiate legal action whenever such instances come to their notice. The Seventh Report of Second Administrative Reforms Commission had recommended setting up of special anti-extortion and anti-money laundering cell by the State Police/State Governments.